

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:68
ANSWERED ON:05.12.2003
STRUCTURAL ADJUSTMENT LOAN
ANANTA NAYAK;NARESH KUMAR PUGLIA

Will the Minister of FINANCE be pleased to state:

- (a) whether some State Governments have sought the approval of the Union Government to get structural adjustment loan from the World Bank;
- (b) if so, the details thereof, state-wise; and
- (c) the present status of their requests?

Answer

MINISTER OF FINANCE [SHRI JASWANT SINGH]

(a), (b) & (c): A statement is placed on the Table of the House.

Statement referred to in reply to parts (a), (b) & (c) of Lok Sabha Starred Question No.68 for answer on 5th December, 2003 by Shri Ananta Nayak & Shri Naresh Puglia on Structural Adjustment Loan

(a) & (b): Proposals for availing Structural Adjustment Loan (SAL) from the World Bank have been received from the following States:

Karnataka
Andhra Pradesh
Orissa
Punjab
Maharashtra
Tamil Nadu

(c) : Of these proposals received from four States, namely Andhra Pradesh, Karnataka, Orissa & Tamil Nadu have been posed to the World Bank for assistance. The World Bank has appraised SAL proposals in respect of Karnataka, Andhra Pradesh & Orissa. It may not be possible to consider Karnataka SAL proposal during the current year since the State has failed to achieve the targets under the Medium Term Fiscal Reforms Program (MTFRP). The proposal for Structural Adjustment Loans to Andhra Pradesh and Orissa are under process.